

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:630
ANSWERED ON:27.02.2013
RELAXATION IN GENERAL QUALIFYING STANDARD
Gowda Shri D.B. Chandre

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the UPSC has relaxed the general qualifying standard for recommending OBC, SC and ST candidates with reference to the number of reserved vacancies in IAS and IPS;
- (b) if so, the number of recommendations made during the last three years and the current year;
- (c) the criteria to relax the general qualifying standard of the above categories; and
- (d) the reaction of the Government on the said criteria?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a): The Commission do not recommend candidates service-wise. However, the Commission recommend candidates against the category-wise overall vacancies reported by the Government by relaxing qualifying standards for OBC, SC & ST category candidates as per the rules for examination notified by the Government.

(b): The category-wise number of candidates recommended by the Commission on the basis of CSE, 2009, CSE 2010 and CSE, 2011 is given below:-

Year of Examination (CSE)	SC	ST	OBC	General	Total
2009	128	76	295	490	989
2010	152	74	297	519	1042
2011	157	78	255	420	910#

#91 more candidates are to be recommended by UPSC from the consolidated reserve list.

Candidates for allocation of service during the current year i.e. CSE-2012 have not been recommended so far.

(c) & (d): The rules of Civil Services Examination (CSE Rules) which are notified every year by the Government provide that the Commission may relax the general qualifying standard with reference to number of reserved vacancies to be filled up in each of these categories on the basis of the Main Examination.